



**Central Administrative Tribunal
Principal Bench**

OA No.893/2020

New Delhi, this the 20th day of July, 2020

(Through Video Conferencing)

**Hon'ble Mr. Pradeep Kumar, Member (A)
Hon'ble Mr. R.N.Singh, Member (J)**

D.S. Sontiyal, Age 61 years
Technical Assistant (Retired)
ICMR-NIMR, Dwarka, New Delhi
R/o D-2/5A, Vinodpuri (Vijay Enclave)
New Delhi-45.

...Applicant

(By Advocate :Ms. Anjani Aiyagari)

Versus

1. The Director General
Indian Council of Medical Research
Ramalingaswami Bhavan
Ansari Nagar, Post Box No.4911
New Delhi – 110 020.
2. The Director
ICMR-National Institute of Malaria Research
Sector-8, Dwarka, Delhi – 110 077

...Respondents

(By Advocate :Shri Shashwat Sharma for R-1 & 2)

Order (ORAL)

By Hon'ble Mr. R. N. Singh, Member (J)

After arguing for some time, the learned counsel for the applicant seeks permission to withdraw the OA, with liberty to agitate the issue in accordance with law, if so advised at appropriate stage. Permission is granted.



2. In view of the above, OA stands dismissed as withdrawn, with liberty in accordance with law.

(R.N.Singh)
Member (J)

(Pradeep Kumar)
Member (A)

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